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WP-27020-2025

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,  
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 28<sup>th</sup> OF JULY, 2025

WRIT PETITION No. 27020 of 2025

*VINOD YADAV*

*Versus*

*UNION OF INDIA AND OTHERS*

.....  
Appearance:

*Shri Ankit Yadav, learned counsel for the petitioner.*

*Shri Ishaan Soni, learned counsel for the respondent/Union of  
India.*

*Dr. S.S. Chouhan, learned Government Advocate for the  
respondent/State.*

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ORDER

*Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice*

1. Learned counsel for the petitioner seeks leave to withdraw the petition.
2. The petition is dismissed as withdrawn.

(SANJEEV SACHDEVA)  
CHIEF JUSTICE

(VINAY SARAF)  
JUDGE

P/-

